

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत
IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT
BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND
Dr ARJUN LAL SAINI, ACCOUNTANT MEMBER

आ.अ.सं./ITA No.168/SRT/2023 (AY 2022-23)

(Hearing in Physical Court)

Surat Gujarat Information Technologists Association, 407, Lalbhai Contractor Complex, Near Parsi Library, Nanpura, Surat-395001 PAN No. AABAS 8982 P	Vs	Commissioner of Income-tax(Exemption), Ahmedabad, Room No.609, 6thFloor, Aayakar Bhawan (Vejalpur), Near Sachin Tower, 100Foot Road, Anandnagar-Prahladnagar Road, Ahmedabad-380015
अपीलार्थी/ Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से /Assessee by	Ms. Himali Mistry, C.A
राजस्व की ओर से /Revenue by	Shri Ashok B.Koli, CIT-DR
अपील पंजीकरण/Appeal instituted on	06.03.2023
सुनवाई की तारीख/Date of hearing	06.07.2023
उद्घोषणा की तारीख/Date of pronouncement	06.07.2023

Order under section 254(1) of Income Tax Act

PER PAWAN SINGH, JUDICIAL MEMBER:

1. This appeal by assessee is directed against the order of Ld. Commissioner of Income-tax(Exemption), Ahmedabad dated 31.10.2022 passed under section 12AA of the Income Tax Act, 1961.
2. At the time of hearing, Ld. Authorized Representative for the assessee requested the Bench that she has instructed by assessee to withdraw the instant appeal by filing application dated 06.07.2023.

3. On the other hand, Ld. Commissioner Income-tax-
Departmental Representative for the Revenue fair enough in
not objecting to assessee's above application.
4. We have heard both the parties and as the Ld. CIT-DR for the
Revenue has no objection, we permit the withdrawal of
assessee's appeal. Accordingly, this appeal of assessee is
dismissed as withdrawn.
5. In the result, appeal of the assessee is dismissed as
withdrawn.

Order pronounced in the court at the close of the hearing on
Thursday, 6th July, 2023.

Sd/- (Dr ARJUN LAL SAINI) [लेखा सदस्य/ACCOUNTANT MEMBER]	Sd/- (PAWAN SINGH) [न्यायिक सदस्य JUDICIAL MEMBER]
Surat, Dated: 06/07/2023	
<i>Dkp. Out Sourcing Sr.P.S</i>	

Copy to:

1. Appellant-
2. Respondent-
3. CIT(A)-
4. CIT
5. DR
6. Guard File

// True Copy //

By order

Sr. Private Secretary /Private
Secretary /Assistant Registrar,
ITAT, Surat